

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1097(KB)2018
IA(I.B.C)/378(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED VS RANG SUPER SHOPPING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For the Liquidator

Ms. Debaleena Ganguly, Adv.

Mr. Debabrata Ganguly, Adv.

For the Corporate Debtor

Mr. Depankar Saha, Adv.

Mr. Anirban Das, Adv.

Mr. Subham Das, Adv.

ORDER

1. Learned Counsel on both sides present.
2. Let the affidavit of compliance of orders dated 18.10.2022 be filed by respondents within two weeks.
3. It is made clear if documents or information sought remains unfurnished, respondents shall appear in person before this adjudicating authority.
4. **Post this matter on 01.12.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**